

Nagarjunasagar to Srisailam on river Krishna.

(d) No such proposal for developing Deverkonda Port in Nalgonda district has been received from the State Government.

Identification of Spots for Development of Tourism in A.P.

1009. SHRI C. MADHAV REDDI: Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether in view of increase in tourism, Government have identified spots deserving special attention for being developed as tourist resorts;

(b) if so, the details of such spots, State-wise and funds allotted for the same during 1985-86;

(c) the criteria being followed for selecting such spots; and

(d) the details of such tourist resorts identified in Andhra Pradesh ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): (a) The Department of Tourism in consultation with the respective State Governments has identified spots of tourist importance in each State for phased development with the combined resources of State, Centre and private sector.

(b) The Department does not allocate funds State-wise or for each individual tourist centre. State Government are expected to formulate specific schemes and the Department provides central assistance for tourism schemes based on the availability of resources and the merits of the project proposal forwarded by the State Governments.

(c) The general criteria followed for selecting a centre are the historical, cultural, religious and scenic importance of

the place and other potentials such as those for sports or adventure tourism.

(d) The following are the centres identified in Andhra Pradesh :

Hyderabad, Nagarjunasagar, Ethipothala, Srisailam, Mahanandi, Cuddapah, Tirupati, Kalahasti, Pulicat Lake, Horsley Hills, Lepakshi, Ananthapur, Kurnool, Medak, Bhongir, Yadagirikutta, Warangal, Ramappa, Pakhal (Lake and Ethunagaram Wildlife Sanctuary), Amravati (Chirala Vijaya)-wada, Suryapet, Visakhapatnam, Bhimuniapatnam, Burra Caves, Anantagiri, Araku.

Foreign Exchange Remittances by Companies to their Collaborators

1010. SHRI HUSSAIN DALWAI: Will the Minister of FINANCE be pleased to state :

(a) the amount of foreign exchange remittances effected by companies having technical or financial collaboration to their foreign collaborators towards (a) Royalty, (b) dividends, (c) technical consultancy fees, and (d) on any other account;

(b) whether Government consider automobile industry a sector from which such remittances are warranted;

(c) the amount of foreign exchange remittances from various industries like, pharmaceuticals, engineering, chemicals etc.; and

(d) whether Government have laid down any ceiling for an Industry for the amount of foreign exchange remittance ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (c). The remittances made by companies in India on account of profits, dividends, royalty and technical know-how fees during the year 1982-83, which is the latest year for which data is available, are as